

Federation. There is now some slight difference of opinion as to the manner in which the interim price agreed upon by both parties, should be paid by the Federation to the mills. Government hope that the Federation and the mills will, in the same spirit of cooperation, implement the decisions agreed amongst them in a recent meeting in Textile Commissioner's office and deliveries of yarn will be made without delay. At the same time, Government are expediting the examination of the reasonableness of prices of yarn and hosiery goods as to be available before the next quarterly allocation of yarn is lifted.

Government are not aware of the closure of any hosiery units or of resultant unemployment.

Pakistani Raid in Jammu

*517. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 643 on the 7th December, 1959 and state:

(a) whether Government have received full details from the Government of Jammu and Kashmir regarding killing of an old woman by Pakistani raiders; and

(b) if so, whether any protest has been lodged with the Government of Pakistan?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir.

(b) Yes, Sir. The Government of Pakistan have been requested to trace the culprits and meet out adequate punishment to them.

National Sample Survey Report

*518. Shri Abdul Salam: Will the Prime Minister be pleased to state:

(a) whether it is a fact that there has been delay in the publication of National Sample Survey Reports; and

(b) if so, whether there is any proposal to release the processed data to the public without interpreting them?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). It is not proposed to release the processed data without interpreting them. If proper use is to be made of these data, they should be put out with adequate explanations of their significance, reliability and suitability for use for various purposes. There have been some cases of delay in the publication of these reports but that delay has not occurred over interpretation of the data. The process of tabulation and compilation and of statistical analysis is a complicated and time-consuming process and the Indian Statistical Institute has been and is making every effort to reduce this to the minimum. Effort is also being made to reduce the time taken in getting these reports printed, as also that taken in the examination of the draft reports by the Ministries concerned.

Atomic Isotopes for Agricultural Production

*519. { Shri Rameshwar Tantia:
Shri Bibhuti Mishra:
Shri Ayyakannu:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Government have taken up a project to produce atomic isotopes to increase agricultural production;

(b) if so, the details of the plan and expenditure involved; and

(c) the nature of foreign assistance, if any, required for the purpose of collaboration?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) No. There is no project specifically to produce isotopes to increase agricultural production. However, some

of the isotopes produced in Apsara are being used for investigations in soil sciences and agriculture which will yield information resulting in increased agricultural production. Some isotopes, like radio-cobalt, can also be used to produce genetic changes in plants and crops, resulting in improved varieties, which could result in increased agricultural production.

(b) and (c). Do not arise.

श्रीखला उद्योग क्षेत्र में दुर्घटना

*५२०. श्री बाणपेयी : क्या बाणपेयी तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि ३० जनवरी, १९६० को श्रीखला उद्योग क्षेत्र के एक कारखाने में छत गिर जाने से अनेक मजदूरों और कर्मचारियों को चोटें आईं ;

(ख) यदि हां, तो दुर्घटना का क्या कारण था ;

(ग) क्या किसी व्यक्ति को क्षतिपूर्ति दी गई ; और

(घ) भविष्य में ऐसी दुर्घटनायें न होने देने के लिये क्या पग उठाये गये हैं ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) से (घ) यह दुर्घटना श्रीखला में भारत-जर्मन प्रोटोटाइप सेंटर की इमारत बनने के दौरान में हुई न कि श्रीखला की औद्योगिक बस्ती में। इमारत बनाने का काम एक ठेकेदार कर रहा है, जो ठेके की शर्तों के अनुसार जान-माल के नुकसान सहित, काम की सभी प्रक्रियाओं के लिये जिम्मेदार है। एक धरन (बीम) का टांचा टूट जाने के कारण २६ व्यक्तियों को विविध प्रकार की चोटें आयी थी। उन्हें इलाज के लिये फौरन अस्पताल भेजा गया। उनमें से २२ व्यक्तियों को अगले दिन मरे तथा अन्य ३ व्यक्तियों को एक हफ्ते के अन्दर अस्पताल से छुट्टी दे दी गयी। एक व्यक्ति ४ फरवरी को अस्पताल में मर गया। ठेकेदार ने नियमों के अनुसार हरजाने की

रकम लेबर कमिश्नर के यहाँ जमा करा दी है।

पता चला है कि इस मामले में पुलिस द्वारा छानबीन चल रही है। इस दुर्घटना की जांच करने के लिये एक विभागीय मर्मित भी स्थापित की जा रही है।

Water Supply to Pench Valley Coal-fields

*521. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether a master plan for the supply of protected water in the Pench Valley Coalfields has been prepared;

(b) if so, what is the cost of the scheme;

(c) whether Government have examined the same; and

(d) if so, the nature of decision taken?

The Deputy Minister of Labour (Shri Abid Ali): (a) yes.

(b) Rs. 33,09,600.

(c) yes.

(d) The Government of Madhya Pradesh who were requested to include the scheme under the Water Supply and Sanitation Scheme of the Central Government expressed their inability to do so during the Second Plan period as they had several other schemes requiring higher priority. They have again been requested to give priority to coal mining areas in their water supply schemes for the Third Plan.

Movable and Immovable Properties in Pakistan

*522. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to refer to reply given to Unstarred Question No. 1014 on the 7th December, 1959 and state:

(a) whether the negotiations regarding the movable and immovable